

## Notes of the Registry

## Orders of the Tribunal

Notice may be sent to all

Respondents by Regd. Post / AD.

AB  
26.8.06

W. J. S. O (J)

Memo has been filed for withdrawal of OA

For orders.

h  
04/09      Bench

Copies 1  
order dt. 05.09.  
2006 handed  
over to both  
the counsels.

h  
11/09  
J. 11/9/06  
R. 09

Order dated: 05.09.2006

A memo dated 04.09.2006 has been filed by the Applicant for withdrawal of this case since the grievance of the Applicant has been removed and the same is accepted.

In the aforesaid view of the matter, the O.A. is disposed of being withdrawn.

mf  
Member (Admn.)